GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4414 ANSWERED ON:22.04.2010 CORPORATE GOVERNANCE NORMS IN PSUS Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of steps taken or proposed to be taken by the Government for bringing and to follow corporate governance norms in various Public Sector Undertakings/Enterprises by keeping the affairs more transparent and accountable; and
- (b) the degree of success achieved in this regard so far?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) and (b): The Government had issued the `Guidelines on Corp`orate Governance for Central Public Sector Enterprises` fCPSEs) in June, 2007, which were voluntary in nature. The Government has since reviewed the matter and has now decided to implement the `Guidelines on Corporate Governance for all CPSEs` on a mandatory basis.